

HIGH COURT OF DELHI: NEW DELHI

No. 28/DHC/Gaz/G-7/VI.E.2(a)/2019

Dated : 14th May, 2019

ORDER

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following posting/transfer in the Delhi Judicial Service with immediate effect:-

Sl. No.	Name of the Officer	From	To	District to which allocated	Remarks
1.	Ms. Manika	On return from maternity leave/ CCL	MM (Mahila Court)-4, South-East, Saket	South-East	Vice Ms. Naveela Wali, since proceeded on maternity leave.

Notes :

1. The judicial officer shall be under the control of the District & Sessions Judge of the District to which she has been allocated.

BY ORDER OF THE COURT

Sd/-

**(DINESH KUMAR SHARMA)
REGISTRAR GENERAL**

Endst.No.2690-2733/DHC/Gaz./G-7/VI.E.2(a)/2019

Dated, the 14th May, 2019

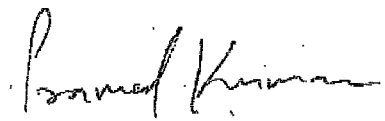
Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
5. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
6. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
7. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
9. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
11. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
12. The District & Sessions Judge-cum-Special Judge, CBI (PC Act)), Rouse Avenue District Court Complex, New Delhi.
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
14. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
15. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
16. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
17. The Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
19. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
20. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
21. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
22. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
23. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
24. The Commissioner of Police, Police Headquarters, New Delhi.
25. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
26. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.

1129
15/5/19

one (Judge)
URGENT
12:30pm
DJS/SE 12.5.19

27. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
28. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
29. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice and Private Secretary to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
30. The DR-cum-P.A. to Registrar General, Delhi High Court.
31. All Registrars, Delhi High Court, New Delhi.
32. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
33. The Joint Registrar, Chief Justice Secretariat, Delhi High Court, New Delhi.
34. The Pay & Accounts Officer, Tis Hazari, Delhi.
35. Joint Registrar (Computers), DHC, with request to display this order on website of DHC.
36. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
37. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
38. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
39. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
40. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
41. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
42. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
43. Personal file of the officers concerned.
44. Guard File.

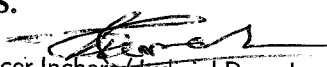

 (Pramod Kumar)
 Joint Registrar (Gazette-II)

OFFICE OF THE DISTRICT & SESSION JUDGE (SE), SAKET COURTS COMPLEX, NEW DELHI.

No. Judl./F.64/Posting&Transfer/SE/Saket/2019/ 10839-10878 Dated, New Delhi: 15/05/19

Copy of letter alongwith its enclosure forwarded for information and necessary action to:

1. The Judge In-Charge, Mediation Centre, Saket Courts Complex, New Delhi.
2. The DDO through AO, Accounts Branch, South-East District, Saket Courts Complex, New Delhi.
3. The Concerned Judicial Officer of South-East District, Saket Courts Complex, New Delhi.
4. The Secretary, DLSA, South-East District, Saket Courts Complex, New Delhi.
5. The AO (Judl.)/Branch Incharge of all Branches (SE), Saket Courts Complex New Delhi.
6. The AO (Judl.)/In-charge Pool Car Section, Saket Courts Complex, New Delhi.
7. The PRO, Saket Courts Complex, New Delhi.
8. The Care Taking Branch, Saket Courts Complex, New Delhi.
9. The Reader to Ld. District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
10. Telephone Operator, Librarian, and Reception Office, Saket Courts Complex, New Delhi.
11. The Secretary Bar Association, Saket Courts Complex, New Delhi.
12. For uploading on **LAYERS**,
13. For uploading on cenetralized website through **LAYERS**.


 Officer Incharge/Judicial Branch
 For District & Sessions Judge (South-East)
 Saket Court Complex, New Delhi